

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-686/2018 in
OA-2755/2018**

New Delhi, this the 22nd day of February, 2019

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Ms. Poonam Kumari,
Aged about 35 years,
W/o Deepak Tejan,
R/o 271 A/13 Gali No. 16, Balbir Nagar Extension,
Shahdara Delhi-110032,
Mob No. 9990724174
Post: Guest Teacher (Lecturer Political Science)
Group-B. ... Petitioner

(through Sh. Anuj Aggarwal)

Versus

1. Ms. Anshu Prakash,
The Chief Secretary,
Government of NCT of Delhi,
Secretariat, IP Estate,
New Delhi-110002.

2. Sh. Sanjay Goel,
The Director of Education
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat Building,
Civil Lines, Delhi-110054.

3. Sh. R.P. Singh,
The (Head of Department)/Principal
Girls Sarvodaya Kanya Vidyalaya,
Yamuna Vihar, Block C, No. 2,
Delhi-110053. ... Respondents

(through Sh. Anuj Kumar Sharma)

ORDER(ORAL)**Hon'ble Sh. V. Ajay Kumar, Member(J)**

When this matter was taken up for hearing, learned counsel for the respondents while drawing our attention to the speaking order dated 11.01.2019 (Annexure R/1) to the compliance affidavit, submits that they have fully complied with the orders of this Tribunal.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices issued to the alleged contemnors are discharged. The petitioner is however at liberty to avail her remedies, in accordance with law, if she is still aggrieved with the orders now passed by the respondents. No costs.

**(A.K. Bishnoi)
Member(A)**

**(V. Ajay Kumar)
Member(J)**

/ns/